

No.RJ-1/Regular/634/2024

N O T I C E

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay and its Benches at Aurangabad, Nagpur and High Court of Bombay at Goa** that on **Friday, 6<sup>th</sup> December 2024 :**

**“In the Second Session, Court working hours will be from 3.00 p.m. to 4.00 p.m.”**

Dated this the 3<sup>rd</sup> day of December 2024

By Order

Sd/-  
(S. B. Bhansali)  
Prothonotary & Sr. Master,  
High Court, O.S. Bombay.

Sd/-  
(H. M. Bhosale)  
Registrar (Judl-I),  
High Court, A.S., Bombay.